

HIGH COURT OF CHHATTISGARH, BILASPUR


Endt. No. 9226 / Checker
III-4-1/2016 (Commercial Court)

Bilaspur, dated 13 May, 2026

Copy of Government Notification F. No. Ecomp. No.: 60193/21-B/LAW/1461(2)/C.G./25 dated 12-05-2026 issued by the Law & Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Atal Nagar, Nava Raipur with regard to designate the Court of IInd Additional Judge to the Court of Ist Civil Judge, Senior Division, Bilaspur for hearing of Commercial dispute cases arising out of Civil District-Mungeli and Janjgir-Champa area in place of IIIrd Civil Judge, Senior Division, Bilaspur is forwarded to: -

1. The Joint Registrar-cum-P.P.S. to Hon'ble the Chief Justice, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
2. Private Secretary to Hon'ble Shri Justice Sanjay K. Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
3. Private Secretary to Hon'ble Shri Justice Sanjay Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
4. Private Secretary to Hon'ble Shri Justice Parth Prateem Sahu, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
5. Private Secretary to Hon'ble Smt. Justice Rajani Dubey, High Court of Chhattisgarh, Bilaspur, for information of her Ladyship.
6. Private Secretary to Hon'ble Shri Justice Narendra Kumar Vyas, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
7. Private Secretary to Hon'ble Shri Justice Naresh Kumar Chandravanshi, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
8. Private Secretary to Hon'ble Shri Justice Sachin Singh Rajput, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
9. Private Secretary to Hon'ble Shri Justice Rakesh Mohan Pandey, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
10. Private Secretary to Hon'ble Shri Justice Radhakishan Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
11. Private Secretary to Hon'ble Shri Justice Sanjay Kumar Jaiswal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
12. Private Secretary to Hon'ble Shri Justice Ravindra Kumar Agrawal, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
13. Private Secretary to Hon'ble Shri Justice Bibhu Datta Guru, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
14. Private Secretary to Hon'ble Shri Justice Amitendra Kishore Prasad, High Court of Chhattisgarh, Bilaspur, for information of his Lordship.
15. Reader to Registrar General, High Court of Chhattisgarh, Bilaspur, for information.
16. P.A. to Director/Additional Director, Chhattisgarh State Judicial Academy, High Court of Chhattisgarh, Bilaspur for information.

17. Registrar (Vigilance/I. & E/Judicial/S&A Cell/CPC/Establishment), High Court of Chhattisgarh, Bilaspur for information.
18. The Principal District and Sessions Judge, Balod/ Balodabazar-Bhatapara /Balrampur-Ramanujganj/Bastar (Jagdalpur)/Bemetara/Dakshin Bastar (Dantewada) / Dhamtari/ Durg/ Janjgir-Champa/ Jashpur/ Kabirdham (Kawardha)/ Kondagaon/ Korba/Koria (Baikunthpur)/Mahasamund/ Mungeli/ Raigarh/Raipur/Rajnandgaon/Sarguja (Ambikapur)/Surajpur/Uttar Bastar (Kanker), for information.
19. **The Principal District and Sessions Judge, Bilaspur** with reference your request letter no. 707/I-6-1/99 dated 13-04-2026 *for information and necessary action.*
20. The Judge, Commercial Court, (District Judge Level), Atal Nagar, 2nd Floor, Rajya NITI Aayog, opposite CGPSC building, Sector-19, Atal Nagar, Nava Raipur (Chhattisgarh) for information.
21. All the Joint Registrar, High Court of Chhattisgarh, Bilaspur, *for information.*
22. The Additional Registrar (Administration/Judicial/Classification/ Confidential) High Court of Chhattisgarh, Bilaspur, *for information.*
23. The Secretary, High Court Legal Services Committee, High Court of Chhattisgarh, Bilaspur *for information.*
24. The Budget Officer, High Court of Chhattisgarh, Bilaspur *for information.*
25. Section Officer/Incharge, Senior Court Manager/Accounts/D.E./Checker/ Compliant/Writ/ Civil/ Criminal/ Central Filing Section, High Court of Chhattisgarh, Bilaspur *for information.*
26. I/C NIC, High Court of Chhattisgarh, Bilaspur with a direction to upload this endorsement in the official website to this High Court.


13.5.2026

(Rajnish Shrivastava)
Registrar General

GOVERNMENT OF CHHATTISGARH
LAW & LEGISLATIVE AFFAIRS DEPARTMENT, MANTRALAYA
MAHANADI BHAWAN, NAVA RAIPUR, ATAL NAGAR (C.G.) 492002

// NOTIFICATION //

Naya Raipur, dated 12.05.2026

F.No. EComp. No.: 60193/21-B/LAW/1461(2)/C.G./25, In exercise of the powers conferred by sub-section (1), (I-A), (2) and (3) of Section 3 of the Commercial Courts Act, 2015 (No. 4 of 2016), and in consultation with the Hon'ble High Court of Chhattisgarh and in compliance of Memo No. 8881/III-4-1/2016/Checker, Bilaspur, dated 07.05.2026, the State Government, hereby, amends this Department's Notification no. 14391/3830/XXI-B/C.G./2023, dated 20.12.2023 and designate the following court of IInd Additional Judge to the Court of 1st Civil Judge, Senior Division, Bilaspur as Commercial Court (below District Judge Level), in place of IIIrd Civil Judge, Senior Division, Bilaspur for hearing of Commercial Dispute cases arising out of Civil District Mungeli and Janjgir Champa area, namely:-

AMENDMENT

In the SCHEDULE-I

Under the heading Commercial Court Below District Judge Level (Civil Judge Level) pecuniary value of Rupees 3 Lakh to 10 Lakh (except Arbitration cases), in column (3) of serial no. 2 for symbol, punctuation and word "III CJ-I, Bilaspur", the symbol, punctuation and words "IInd Additional Judge to the Court of Ist Civil Judge, Senior Division, Bilaspur" shall be substituted,

By order and in the name of the
 Governor of Chhattisgarh,

Digitally signed by
 SUSHMA SAVANT

Date: 12-05-2026

~~(Sushma Savant)~~

Principal Secretary

Government of Chhattisgarh

Law & Legislative Affairs Department

Comp.

F.No. ENo.: 60193/21-B/LAW/1461(2)/C.G./25,

Naya Raipur, dated 12.05.2026

Copy to:

1. Registrar General, Chhattisgarh High Court, Bilaspur with reference to Memo No. 8881/III-4-1/2016/Checker, Bilaspur, dated 07.05.2026,
2. Private Secretary to Hon'ble Law Minister, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G. for perusal of Hon'ble Law Minister,
3. Under Secretary to Principal Secretary Law for perusal of Principal Secretary, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G.,

4. Staff Officer to Secretary, Department of Commerce and Industries for perusal of Secretary, Commerce and Industries, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G.,
5. Deputy Director, Govt. Printing Press, in front of Indravati Bhawan, Nava Raipur, Atal Nagar for publication in the E-Gazette (Extra Ordinary),
6. Web-administrator, Law and Legislative Affairs Department, Government of Chhattisgarh, Mantralaya, Nava Raipur, Atal Nagar, C.G. for uploading in the official website of the Department, for information and necessary action.

Digitally signed by
Bhupendra Kumar Vasnikar
Date: 12-05-2026 15:51:37

(Bhupendra Kumar Vasnikar)
Additional Secretary
Government of Chhattisgarh
Law & Legislative Affairs Department